

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 04/(MAH)/2016

CORAM:

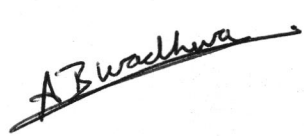
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: M/s. UA Information Systems Pvt. Ltd

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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	ADV. PRACHI WAZALWAR & ADV. ABHAY WADHWA	ADV. FOR APPLICANT	
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ORDER
Compounding Application Nos. 04/2016 to 07/2016

1. The Learned Counsel for the Petitioner is present.
2. At the request of the Learned Counsel for the Petitioner matter be fixed for hearing on **31st March, 2017.**

Dated: 14.03.2017

Sd/-
Shri M.K. Shrawat
Member (Judicial)